

Calcutta High Court (Appellate Side)

Scrutiny List From 27-07-2021 To 27-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CPAN	506/2021	MAHENDRA MISHRA	MRINAL KANTI KUNDU	17-08-2021	1.WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
2	CPAN	514/2021	CHIRANJIB KAYAL	SAKTI PADA JANA	17-08-2021	1) WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING). 2) PHOTOCOPY OF THE ORDER WPA 4365 OF 2021 DATED 26/03/2021 IS NOT PROVIDED WITH SYNOPSIS AND LIST OF DATES.
3	CPAN	518/2021	SANDHYA GHOSH	AMBU BINDU CHAKRABORTY	17-08-2021	1. SYNOPSIS, SHORT LIST OF DATES AND COPY OF ORDER IS NOT ATTACHED AFTER FORM-A PRESENTATION FORM.
4	CPAN	521/2021	DR MRS SARMILA CHANDRA	AMRITA DE	17-08-2021	THE FILE IS NOT SIGNED BY THE LD ADVOCATE AT THE FIRST PAGE OF THE PETITION.
5	CRM	5027/2021	SUBHASH SK @ SUBHAS SK	SANJIB KUMAR DAN	17-08-2021	WRONG ADDRESSING OF HONOURABLE CHIEF JUSTICE (ACTING)
6	CRM	5034/2021	HAIDER SK @HAYDER SEKH	DEBAYAN GHOSH	17-08-2021	NO CERTIFIED COPY OF THE ORDER DATED 30-06-2021 IS ENCLOSED AS PER FIRST PARAGRAPH OF THE PETITION.
7	CRM	5038/2021	SHAKTIPADA MAITY@BAPI	MAZHAR HOSSAIN CHOWDHURY	17-08-2021	1. WRONG ADDRESSING OF THE HONOURABLE CHIEF JUSTICE (ACTING). 2. NO WELFARE STAMP IN THE VAKALATNAMA
8	CRM	5046/2021	TUMPA PANJA @ TUMPA RAY	DEVI PRIYA MITRA	17-08-2021	1) DATE OF REJECTION IS NOT MENTIONED AT THE FIRST PARAGRAPH AT PAGE THREE OF THE PETITION.
9	CRM	5069/2021	DIBYENDU JANA	SHATAROOP PURKAYASTHA	17-08-2021	1.SIGNATURE OF COMMISSIONER OF AFFIDAVIT IS REQUIRED AT CORRECTED PLACE AT 1ST PAGAGRAPH (PAGE-3) OF THE PETITION.
10	CRM	5071/2021	TUSHAR KUMAR SINGH	GENIAYA MUKHERJEE	17-08-2021	1. DETAILS OF HIGH COURT IS NOT MENTIONED IN 1ST PARAGRAPH OF THE PETITION.
11	CRR	1534/2021	SMT UMA SARKAR	DIPTAKSHI SARKAR	17-08-2021	ADDRESS OF THE RESPONDENTS NO 6 IS INCOMPLETE.
12	CRR	1538/2021	TAPAN ROY AND ORS	PRATICK GHOSH	17-08-2021	1) SUBJECT CATEGORY CODE AND SUB GROUP IS WRONGLY WRITTEN IN THE FORM.
13	CRR	1541/2021	MS USHA AGARWAL	TASHRAJ ROY	17-08-2021	1. SERIAL NUMBERS OF RESPONDENTS ARE NOT RIGHT.
14	FMAT	447/2021	THE NATIONAL INSURANCE CO LTD	SANJAY PAUL	17-08-2021	SYNOPSIS IS NOT ATTACHED AFTER PRESENTATION FORM

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15	FMAT	448/2021	THE NATIONAL INSURANCE CO LTD	SANJAY PAUL	17-08-2021	SYNOPSIS IS NOT ATTACHED AFTER PRESENTATION FORM
16	FMAT	449/2021	THE NATIONAL INSURANCE CO LTD	SANJAY PAUL	17-08-2021	SYNOPSIS IS NOT ATTACHED AFTER PRESENTATION FORM
17	FMAT	450/2021	THE NATIONAL INSURANCE CO LTD		17-08-2021	SYNOPSIS IS NOT ATTACHED AFTER PRESENTATION FORM
18	MAT	714/2021	SK SAZZAD HOSSAIN	MARIA RAHAMAN	17-08-2021	NO MOBILE NO OF THE PETITIONER GIVEN IN THE PRESENTATION FORM A
19	MAT	717/2021	LOCAL CUBE PRIVATE LIMITED AND ANR	SAURABH PRASAD	17-08-2021	1. IN LIST OF DOCUMENTS, VAKALATNAMA IS MENTIONED, BUT IN PETITION NO VAKALATNAMA IS FOUND.
20	SAT	82/2021	SMT SURIRANI BERA AND ORS	ARITRA SHANKAR RAY	17-08-2021	1. FORM-A PRESENTATION FORM IS IN OLD FORMAT. 2. PETITIONER MOBILE NO IS OF 9 DIGIT
21	WPA	12034/2021	SHYAMAL KUMAR CHANDRA	KRISHNA DEO DAS	17-08-2021	NO MOBILE NO OF THE PETITIONER GIVEN IN THE PRESENTATION FORM A
22	WPA	12041/2021	MINATI BISWAS	SANTI DAS	17-08-2021	1) SYNOPSIS AND SHORT LIST OF DATES ARE NOT PROVIDED.
23	WPA	12070/2021	SUBRATA KUMAR MONDAL	SABYASACHI CHATTERJEE	17-08-2021	1) ZERO PAGE OF THE PETITION IS NOT PROPERLY FILLED UP. 2) ADVOCATE WELFARE LOGO IS NOT PROVIDED ..
24	WPA	12071/2021	GOUTAM MALLICK	SHYAMAL ROY	17-08-2021	1) SHORT LIST OF DATES IS NOT PROVIDED.
25	WPA	12078/2021	SIDDHARTHASHANKAR BARAL AND ORS.	SOUMAVA MUKHERJEE	17-08-2021	1. NO MOBILE NO OF THE PETITIONER GIVEN IN THE PRESENTATION FORM A. 2. NO PAGE NO GIVEN IN THE INDEX OF PAPERS. 3. WRONG ADDRESSING OF HONOURABLE CHIEF JUSTICE (ACTING)
26	WPA	12088/2021	SMT SUNITA MUKHERJEE	PARTHA PRATIM MUKHERJEE	17-08-2021	NO MOBILE NO THE PETITIONER GIVEN IN THE PRESENTATION FORM A
27	WPA	12091/2021	SK BABU KAMALUDDIN AND ANR	SAYANTI SENGUPTA	17-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
28	WPA	12094/2021	MOJAMMEL MONDAL@MOZAM MONDAL	S K HUMAYUN REZA	17-08-2021	1. SYNOPSIS, SHORT LIST OF DATES IS NOT ATTACHED.
29	WPA	12106/2021	MADHU GHOSH	AMRITA DE	17-08-2021	1) MOBILE NUMBER OF THE PETITIONER IS NOT PROVIDED IN FORM A.

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